

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5100 of 2009

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Saurav Arun, Advocate
For the RIMS : Dr. A.K.Singh, Advocate
For the State : Mrs. Vandana Singh, Sr. S.C.III

10/Dated: 5th April, 2021

Heard through V.C.

2. From the record it appears that the counter-affidavit has been filed on 25.03.2021.

3. Mrs. Vandana Singh submits that pursuant to the averment made in paragraph 7 and 9 of the counter-affidavit as well as Annexure-8 of the writ application, she needs an instruction.

4. In view of the aforesaid submission, put up this case on 04.05.2021 under the heading "For Final Disposal."

5. Let the name of Mrs. Vandana Singh be reflected in the daily cause list.

(Deepak Roshan, J.)

Amardeep/